



\$~10, 11, 30, 31 & 83 to 87

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ BAIL APPLN. 506/2023, CRL.M.A. 5713/2023

SH SATISH KUMAR

..... Petitioner

Through: Mr. Arshdeep Singh Khurana & Mr.

Harsh Mittal, Advs.

versus

DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr. S.V. Raju (ASG), Mr. Anupam S

Sharrma (Special Counsel ED), Mr. Pankaj Kumar, Mr. Ankit, Ms. Harpreet Khalsi, Mr. Prakarsh Airan, Mr. Ripudaman Sharma & Mr.

Abhishek Batra, Advs.

+ CRL.M.C. 805/2020, CRL.M.A. 3314/2020, CRL.M.A. 10806/2020

& CRL.M.A. 10808/2020

SANJAY BHANDARI ..... Petitioner

Through:

versus

**INCOME TAX OFFICE** 

..... Respondent

Through:

+ CRL.M.C. 1002/2020, CRL.M.A. 4037/2020

SANJAY BHANDARI

..... Petitioner

Through:

versus

DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr. Zoheb Hussain, Mr. Anupam

Sharrma (Special Counsels ED), Mr.





Vivek Gurnani, Mr. Prakarsh Airan, Ms. Harpreet Kalsi, Mr. Abhishek Batra and Ripudaman Sharma, Advs.

+ CRL.M.C. 7014/2022 & CRL.M.A. 27148/2022

ANUBRATA MONDAL & ANR.

..... Petitioners

Through: Ms. Samprikta Ghoshal & Mr. Mudit

Jain, Advs.

versus

DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr. S.V. Raju (ASG), Mr. Anupam S

Sharrma (Special Counsel ED), Mr. Pankaj Kumar, Mr. Ankit, Ms. Harpreet Khalsi, Mr. Prakarsh Airan, Mr. Ripudaman Sharma & Mr.

Abhishek Batra, Advs.

+ W.P.(CRL) 1159/2022 & CRL.M.A. 9789/2022

VIKAS MISHRA

..... Petitioner

Through: Mr. Manu Sharma, Mr. Abhir Datt,

Mr. Debayan Gangopadhyay & Mr.

Abhyuday Sharma, Advs.

versus

DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr. S.V. Raju (ASG), Mr. Anupam S

Sharrma (Special Counsel ED), Mr. Pankaj Kumar, Mr. Ankit, Ms. Harpreet Khalsi, Mr. Prakarsh Airan, Mr. Ripudaman Sharma & Mr.

Abhishek Batra, Advs.

+ W.P.(CRL) 2445/2022 & CRL.M.A. 21383/2022

SEHEGAL HOSSAIN

..... Petitioner

Through: Mr. M.R. Shamshad, Mr. Arijit

Sarkar & Ms. Nabeela Jamil, Advs.





## versus

DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR. ..... Respondent

> Through: Mr. S.V. Raju (ASG), Mr. Anupam S

> > Sharrma (Special Counsel ED), Mr. Pankaj Kumar, Mr. Ankit, Harpreet Khalsi, Mr. Prakarsh Airan, Ripudaman Sharma & Mr.

Abhishek Batra, Advs.

W.P.(CRL) 2790/2022 & CRL.M.A. 24195/2022

ANUBRATA MONDAL THROUGH PAIROKAR PRIYABRATA

**MONDAL** ..... Petitioner

> Through: Ms. Samprikta Ghoshal & Mr. Mudit

> > Jain, Advs.

versus

DIRECTORATE OF ENFORCEMENT & ANR. ..... Respondents

Through: Mr. S.V. Raju (ASG), Mr. Anupam S

> Sharrma (Special Counsel ED), Mr. Pankaj Kumar, Mr. Ankit, Harpreet Khalsi, Mr. Prakarsh Airan, Mr. Ripudaman Sharma & Mr.

Abhishek Batra, Advs.

W.P.(CRL) 51/2023 & CRL.M.A. 500/2023

BAIL APPLN. 299/2023, CRL.M.A. 10964/2023

ANUBRATA MONDAL

..... Petitioner

Through:

versus

DIRECTORATE OF ENFORCEMENT

..... Respondent

Mr. S.V. Raju (ASG), Mr. Anupam S Through:

> Sharrma (Special Counsel ED), Mr. Ms.

Pankaj Kumar, Mr. Ankit,





Harpreet Khalsi, Mr. Prakarsh Airan, Mr. Ripudaman Sharma & Mr. Abhishek Batra, Advs.

## CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% ORDER 31.07.2023

Mr. S.V. Raju, learned ASG submits that his briefing counsel Mr. Anupam S. Sharma, learned special counsel for ED is in some personal difficulty as his son is not well and has to be operated today.

Learned ASG submits that therefore matters be adjourned to a short date.

List on 08.08.2023.

DINESH KUMAR SHARMA, J

JULY 31, 2023/AR...